



**Central Administrative Tribunal
Principal Bench, New Delhi**

**R.A. No. 02/2021 in
O.A. No. 3966/2016**

This the 5th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Shri Hari Ram Saini
Age 69 years
S/o Shri Hoti Lal Saini (Comp. Retd. JE)
H.No. 47-H, Block-R
Dilshad Garden, Delhi-1100095.

.. Review Applicant

(Review Applicant in person)

Versus

1. Vice Chairman
Delhi Development Authority
Vikas Sadan (B Block)
INA, New Delhi-110023.
2. Commissioner (Personnel)
Delhi Development Authority
Vikas Sadan, INA
New Delhi-110023.

.. Respondents

(through Ms. Sriparna Chatterjee, Advocate)

ORDER (Oral)

Justice L. Narasimha Reddy, Chairman:

This application is filed with a prayer to review the order dated 22.09.2020. Every aspect argued by the applicant

mentioned in the OA was dealt with in the order passed in the OA in detail.

2. We do not find any legal or factual error in it. The RA is accordingly dismissed.



(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/sunil/jyoti/vb/